NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 13(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY:

Sh. Rajeev Behl

Vs.

M/s. S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1,	Diggaj Par R. R. Gupt	Adv.	Respondent No. 1, 28 4	Jack
2.	R. R. Gupt	Achi.	Pelshane	1 1
3.	Kinish Gendle	Ach)		A.S.
4:				

ORDER

Learned counsel for the parties have pointed out that pleadings in the main Company Petition are complete. However reply to CA No. 152/C1/2016 has been filed by the Respondent R-1 only yesterday. Accordingly learned counsel for the applicant petitioner prays for some

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time to file a rejoinder. Let the rejoinder be filed within two weeks with a copy in advance to the counsel opposite. List on 31st August alongwith CP No. 55/ND2016 and other of CP No. 118/ND/2012

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

10.08.2016 (A.K. Arora)